

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Tr. Petition (Civil) No. 76 of 2019**

Punam Kumari .....Petitioner  
Vrs.  
Umesh Thakur ..... Opposite Party

.....  
**CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH**

For the Petitioner : Mr. Sahil Kumar, Advocate

For the O.P. :

04 /26.06.2020 Learned counsel Mr. Sahil Kumar appears for the petitioner through Video Conferencing.

Petitioner had sought transfer of (Original Suit) Matrimonial Case No. 201 of 2019 from the court of learned Principal Judge, Family Court, Hazaribag to the court of learned Principal Judge, Family Court, Bokaro. However, as per the status report available at the National Judicial Data Grid (NJDG) site, the said suit has already been disposed of by the learned Principal Judge, Family Court, Hazaribag on 25.02.2020. In that view of the matter, the instant transfer petition has become infructuous.

Accordingly, it is disposed of as such.

**(Aparesh Kumar Singh, J.)**